

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court I**

Item No.33

CA No.218/22

IA(CA) No. 22/2022

And

CP No.43/Chd/Hry/2022

Under Section 241 & 242, CA 2013

R 11 NCLT

In the matter of:-

Talbros Automotive Components Ltd.

...Petitioner

Versus

Nippon Leakless Talbros Pvt. Ltd.

...Respondent

Due to paucity of time, the matter could not be taken up today, hence adjourned to 13.12.2023.

Sd/-

Court Officer

November 6, 2023

Pdp